

## NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji, Goa that from **5<sup>th</sup> February, 2020 to 7<sup>th</sup> February, 2020:**

### I

The **Hon'ble Shri Justice Dama Seshadri Naidu** will not be available for judicial work.

### II

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** is allowed before the **Hon'ble Kum Justice Nutan D. Sardessai.**

By Order

Sd/-

**High Court of Bombay at Goa,  
Panaji.**

**Date : 4<sup>th</sup> February, 2020.**

**(Kiran A. Bagi)**

**Registrar ( Judicial )**